

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 03

Customs Appeal No.10612 of 2023

(Arising out of MUN-CUSTM-000-COM-02-23-24 dated 25/05/2023 passed by Pr. Commissioner of Customs, Customs House, Mundra)

SHRI BHAGWATILAL KHATRI

Office Accountant Ms Karnawat
International Pvt Ltd Kalpana Kunj
Opp City Hospital Kishor Nagar
Kankroli, Rajsamand, Rajasthan
313324

.....Appellant

VERSUS

COMMISSIONER OF CUSTOMS- MUNDRA CUSTOMS

Office Of The Pr. Commissioner Of Customs,
Customs House, Mundra, Kutch, Mundra Port
And Special Economic Zone, Mundra Kachchh
Gujarat-370421

.....Respondent

APPEARANCE:

Shri. Jitin Singhal, Advocate for the Appellant

Shri Prashant Tripathi, Superintendent (AR) for the Respondent

CORAM:

HON'BLE MEMBER (TECHNICAL), MR. RAJU

HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

DATE OF HEARING: 26.09.2024

DATE OF DECISION: 25.10.2024

The appeal is disposed of. For order, see order of date in CUSTOMS Appeal No. 10610 of 2023.

(RAJU)
MEMBER (TECHNICAL)

(SOMESH ARORA)
MEMBER (JUDICIAL)